

(b) if so, the reasons therefor; and

(c) the steps taken to procure these components particularly for research purposes?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) and (b) Since 1978, a US condition for supplying nuclear material and equipment has been that the recipient country should subject all its nuclear activities, irrespective of origin, to perpetual International Atomic Energy Agency (IAEA) safeguards. Our Government's present policy is not to accept full-scope safeguards.

(c) The Department of Atomic Energy had, from its very inception, embarked on the indigenous development of know-how for the entire nuclear fuel cycle, and as a result, the import restrictions have not had any significant impact on our nuclear programme.

Export of Iron Ore

4312. SHRI C. SREENIVAASAN: Will the PRIME MINISTER be pleased to state:

(a) the total quantity of iron ore exported during 1992-93, country-wise;

(b) whether the Government have any proposal to restrict export of iron ore to foreign countries instead export semi-finished steel goods;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Details of quantity of iron ore exported during 1992-93, country-wise are given below:—

Name of the country	Qty. in lakh tonnes
Australia	2.26
Chinese Taipei	5.38
China	21.53
Indonesia	2.35
Iran	4.68
Italy	14.68
Japan	134.16
Korea Rep.	17.60
Netherlands	4.26
Turkey	2.93
Others	9.66
Total	219.49

(Source : DGC&S, Calcutta)

(b) to (d): Iron ore surplus to domestic requirements is being exported. Our effort is to increasingly export value-added items rather than raw materials.

[Translation]

Repairing of Roads in Danapur Cantonment, Bihar

4313. SHRI RAM KIRPAL YADAV : Will the PRIME MINISTER be pleased to state:

(a) whether the repair work of the roads of Danapur Cantonment in Bihar has not been carried out for the last three years; and

(b) if so, the reasons therefor and the time by which the Government propose to take up the repair work there?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b) Public roads in Danapur Cantonment are maintained by three different agencies i.e. Danapur Cantonment Board, Military Engineer Services and Public Works Department of Bihar State. The Cantonment Board, Danapur is responsible for maintenance and repair of roads under its management within the available resources. During the last three years, the Cantonment Board has incurred an expenditure of Rs. 2.69 lakhs from its

normal Budget and Rs. 6.50 lakhs out of 1993-94 (as on 30-6-93) and Central assistance sanctioned for each town is given in the attached statement.

Year	Expenditure on repair of roads	
	Normal Budget	Special grants-in-aid
1990-91	2,22,636	3,73,283
1991-92	31,736	2,76,879
1992-93	15,000	..

[English]

Pending schemes/projects of Andhra Pradesh

4314. SHRI R. SURENDER REDDY:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a number of Urban Development schemes/projects submitted by the Government of Andhra Pradesh as on 30th June, 1993 are pending clearance;

(b) if so, the details thereof; and

(c) the schemes/projects out of those given approval by the Union Government during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI P.K. THUNGON): (a) to (c) Since 1979-80 a Centrally Sponsored Scheme of Integrated Development of Small and Medium Towns (IDSMT) has been in operation in the States/UTs including State of Andhra Pradesh. From 1979-80 upto 1992-93, 40 towns of Andhra Pradesh were covered under IDSMT and Central assistance of Rs. 11.53 crores released to the State Government. During the financial year 1991-92, against the tentative allocation of 3 towns, the State Government had submitted the project reports of 6 towns out of which 5 towns were covered. For the Eighth Five Year Plan period (1992-97), against the tentative allocation of 17 towns, the State Government had submitted the project reports of 32 towns out of which eight towns were covered. List of towns covered under IDSMT during 1991-92, 1992-93 and

STATEMENT

Sanction of Central Assistance under IDSMT scheme to the Government of Andhra Pradesh during 1991-92, 1992-1993 and during 1993-94 (as on 30-6-93)

(Rs. in Lakhs)

S.No.	Name of the Town	Amount released
1	2	3
1991-1992		
1.	Tanuku	20.00
2.	Dharmavaram	20.00
3.	Ramachandrapuram-I	15.00
4.	Tandur	15.00
5.	Siddipet-I	10.00
		80.00
1992-1993		
1.	Wanaparthy	10.00
2.	Kakinada	15.00
3.	Jaggayyapeta	25.00
4.	Kurnool	20.00
		70.00

Besides, the above, balance Central assistance of Rs. 19.215 lakhs was also released for Nalgonda town (on-going scheme).

1993-1994	Amount Sanctioned
1. Cuddapah	40.00
2. Nidadavelu	20.00
3. Madanapalle	30.00
4. Chirala	20.00
110.00	

[Translation]

Sewer Lines in Delhi

4315. SHRI ANAND RATNA MAURYA:
SHRI RAM PRASAD SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the areas of Delhi particularly Dr Ambedkar Nagar, Khanpur where sewer